

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-70/2020

Melwyn Fernandes

... Petitioner

**Versus**

The State of Goa &amp; Ors.

... Respondents

Mr. C. Padgaonkar, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General along with Mr. G. Shetye,  
Additional Government Advocate for the State.

Mr. G. Panandikar, Advocate for Respondent No.6.

Coram:- M.S. SONAK &  
SMT. M. S. JAWALKAR, JJ.

Date:- 2<sup>nd</sup> November, 2020

**P. C.:**

We post this matter to 24.11.2020, directing the petitioner to file affidavit in support of his bonafides in instituting this petition. We keep open the issue of maintainability of this petition.

***SMT. M. S. JAWALKAR, J.******M. S. SONAK, J.***